

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 22.08.2020

No. 88 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Smt. Tanveer Kaur J.M. 1-cum-A.M., Patna	a) Judicial Magistrate b) Lakhisarai c) Lakhisarai	Lakhisarai
2.	Ms. Tanya Patel J.M. 1st Class, Danapur	a) Judicial Magistrate b) Darbhanga c) Darbhanga	Darbhanga

By order of the High Court

Sd/- N. K. Pandey

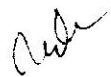
Registrar General

Memo No. 32870 - 32887 / Dated, Patna the 22.08.2020

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judges, Patna/ Lakhisarai/ Darbhanga/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officers concerned.

The officers may be directed to take over charge of their offices within 21 days of the receipt of the Court's notification.)

(-) For D. Js. concerned only.


Registrar General